

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1262 OF 2001

N.P. JHARIA

Appellant (s)

VERSUS

STATE OF M.P.

Respondent(s)

(With office report)

Date: 13/06/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE P.P. NAOLEKAR

(VACATION BENCH)

For Appellant(s)

Mr. Amit Kr. Chawla,Adv.

Mr. Sanjay R. Hegde,Adv.

For Respondent(s)

Mr. Govind Goel,Adv.

Mr. Sunny Chowdhary,Adv.

Mr. C.D. Singh,Adv.

UPON hearing counsel the Court made the following

O R D E R

Arguments heard.

Judgment reserved.

(Neena Verma)

(Vijay Aggarwal)

Court Master

Court Master